- (b) whether it is also a fact that Pakistan with the help of embankments and spurs, changes the flow of the river towards India, which is the main reason of the deluge;
- (c) if so, the reasons for India's embankments/spur becoming unsuccessful in stemming the tide of the river towards Pakistan; and
- (d) the steps to be taken by Government in this direction?

THE MINISTER OF WATER RE-SOURCES (SHRI JANESHWAR MISHRA): (a) River Ravi flows almost all along Indo-Pak Border before entering Pakistan. Floods in the river Ravi cause servere damages to flood protection/river training works and culturable land in India.

- (b) The Pakistan has, over the years, constructed flood embankments and spurs on its side of the river. These works under certain hydraulic and morphological conditions divert the flow of the river towards the other bank in the Indian Territory.
- (c) and (d) The State of Punjab has been constructing counter protective works to keep the river away from the Indian border according

to their recommendations of the Committee on special remedial works for flood protection of embankments on rivers Ravi and Sutlej. About Rs. 1.5 crores is earmarked every year as Central Loan Assistance to State of Punjab for construction of these counter protective works on river Ravi and Sutlej. As this amount is not sufficient the State undertakes balance works depending upon the priority and resources available with them. Efforts are being made to provide more funds to expedite the works.

Farming by Indians in other countries

3045. SHRI BHUPINDER SINGH MANN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have made any survey about the possibility of Indian farmers especially the farmers of Punjab with their advanced technological know-how making inroads into the farming sector of other countries like Argentina and other South American countries for increased agricultural production;

- (b) if so, the details thereof; and
- (c) if not, efforts Government propose to make in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) No, Sir.

- (b) Does not arise.
- (c) The Government would assist and facilitate those Indian fanners who wish to establish a presence in the farming sector of countries in South America as also in the transfer of technology.

Action on report of the Vohra Committee

3046. SHRI M.A. BABY:

SHRI CHIANBHAI HARIBHAI SHUKLA: SHRI GOPALSINH G. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have decided to present the relevant facts and materials which formed the basis of the Report of the Vohra Committee to Parliament;
- (b) if so, the details of the relevant facts and materials which formed the basis of the Vohra Committee;
- (c) whether any steps are being contemplated to set up a statutory authority with adequate powers to go into the above facts and circumstances and to make suitable recommendations to identify and punish the guilty with a view to eliminate the role of the Parallel Government' as promised in the CMP; and
 - (d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) The Vohra Committee Report is complete in itself. There are no other specific facts and materials which formed the basis of the Report.

(c) and (d) The issue of collection and disclosure of facts relating to Criminal-Bureaucrat-Politician nexus, and the question of setting up of a statutory authority with adequate powers to go into the facts and circumstances and to make suitable recommendations is engaging the attention-of the Government.